

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA) No.640/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M

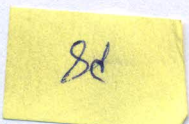
| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | AIE Valley Traders Pvt Ltd | | |
| Under Section | 230-232 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

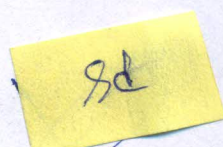
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|----|---------------------|-------------|------------------------------|
| 1. | BIDISHA ACHARI, PCS | Petitioners | Bidisha Achari 13/12/2017 |
|----|---------------------|-------------|------------------------------|

ORDER

Ld. Pr. CS for the petitioner is present.

Heard. Reserved for order.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)